Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	4	91,17,80,896.46	4	91,17,80,896.46	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	5	15,72,30,150.29	5	15,72,30,150.29	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	340	11,27,90,166.18	340	6,61,78,257.93	0	0	0	6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen andEmployees and Government Dues)	391	1,40,23,25,859.49	391	1,36,09,18,404.90	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total										